

30

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.08.2019


PRESENT: SHRI B.S.V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER – (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ANOTHER
NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 OTHERS
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	ROHITH KRISHNAN	Counsel for R7	R.W. R
2.	J. LENIN	Counsel for petitioner	(L-S)

ORDER

On having 7th Respondent's Counsel prayed for setting aside the *ex parte* order dated 01.05.2019 passed by this Bench, we hereby set aside the *ex parte* order directing 7th Respondent to file reply within three weeks by imposing costs of Rs.10,000/- payable to Counsel for the Petitioner at the time of filing reply. List this matter on 17.09.2019 at 10.30 A.M.


(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk


(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)